



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,27th April 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH-I

**MENTION FOR URGENT LISTING OF MATTERS
MAY BE MADE PHYSICALLY IN THE COURT NO.
1 (FOR DIVISION BENCH-I MATTERS) TO BE
LISTED FOR DURING THE COURSE OF THE DAY
OR FOR ANY OTHER DAY AT 10:30 A.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/2295/2021 B/O	APURBA GHOSE AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. SC, N C T E SC, G U
<u>ORDERS</u>				
2	I.A.(CrI.)/565/2020 WITH LCR 4 FILES, P.B.-2, FIXED in CRL.A(J)/47/2019 WITH CRL.A(J)/47/2019	SAHAB UDDIN LASKAR @ SAB UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR. SAHAB UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MR. A M BARBHUIYA MR ANJAN KALITA, AMICUS CURIAE MR. J N ISLAM	PP, ASSAM MS. B SARMA MS. B SARMA PP, ASSAM
3	PIL/24/2021 B/O	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 10 ORS	MS. N MODI MR R YASIN SWATI. B. BARUAH (TG)	GA, ASSAM SC, FINANCE
<u>HEARING</u>				
4	PIL/74/2018 B/O	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	GA, ASSAM MR. D P BORAH SC- HEALTH AND FAMILY WELFARE DEPTT. MS. D BORAH, SC-HEALTH AND FAMILY WELFARE DEPTT. ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 27/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR B K SINGH	19-04-2021	To	30-04-2021
3)	MR. D BANERJEE	19-04-2021	To	07-05-2021
4)	MR G DAS	20-04-2021	To	27-04-2021
5)	MR. P DAS	20-04-2021	To	27-04-2021
6)	MR A KAKOTI	20-04-2021	To	29-04-2021
7)	MR. L P SHARMA	19-04-2021	To	12-05-2021
8)	MR D K MISHRA	19-04-2021	To	03-05-2021
9)	MR D C K HAZARIKA	25-04-2021	To	27-04-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
EX PARTE ORDER				
1	WP(C)/1577/2021 B/O	GIYANANDA DAS Versus THE UNION OF INDIA AND 6 ORS	MR. A KHANIKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ADMISSION				
2	WP(C)/4210/2019 WITH LCR, B/O	JAHAR ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. MD S HOQUE MR M HOQUE MR. M DEKA SC, ECI	SC, NRC ASSTT.S.G.I. SC, F.T
ORDERS				
3	I.A.(CrI.)/665/2019 WITH LCR 5 FILES, P.B.-2 in CrI.A./302/2019	HUSSAIN ALI AND 9 ORS. Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
	WITH CrI.A./302/2019	HUSSAIN ALI AND 9 ORS. Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
4	CrI.A./123/2020 WITH OFFICE NOTE AND LCR 4 FILES	SRI BHANDAL ORANG Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MRS. A BORAH MS M DAS MR. P S BISWAS	PP, ASSAM
	WITH I.A.(CrI.)/356/2020 in CrI.A./123/2020	SRI BHANDAL ORANG Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MRS. A BORAH MS M DAS MR. P S BISWAS	PP, ASSAM
	WITH			
5	CrI.A./142/2020	SIRLU ORANG AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P S BISWAS MS M DAS MS A BORAH	PP, ASSAM

	WITH I.A.(CrI.)/317/2020 in CrI.A./142/2020	SIRLU ORANG AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P S BISWAS MS M DAS MS A BORAH	PP, ASSAM
6	I.A.(CrI.)/549/2020 WITH LCR 4 FILES, P.B.-2 in CrI.A./352/2019 WITH CrI.A./352/2019	SRI JOGESH RABHA AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	PP, ASSAM MS. B SHARMA, AMICUS CURIAE(R-2)
		SRI JOGESH RABHA AND 7 ORS. Versus THE STATE OF ASSAM AND ANR	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	PP, ASSAM MS. B SHARMA, AMICUS CURIAE(R-2)
		HEARING		
7	CrI.A./13/2020 WITH LCR 2 FILES, P.B.-2	MD. SAIFUDDIN AHMED @ SAHIL Versus THE STATE OF ASSAM AND ANR	MR N DUTTA MR. T DEURI MRS. R S DEURI MS B HAZARIKA	PP, ASSAM
	WITH I.A.(CrI.)/34/2020 in CrI.A./13/2020	MD. SAIFUDDIN AHMED @ SAHIL Versus THE STATE OF ASSAM AND ANR	MR N DUTTA MR. T DEURI MRS. R S DEURI MS B HAZARIKA	PP, ASSAM

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
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3)	MR. D BANERJEE	19-04-2021	To	07-05-2021
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6)	MR A KAKOTI	20-04-2021	To	29-04-2021
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8)	MR D K MISHRA	19-04-2021	To	03-05-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL, CIVIL AND MATTERS
RELATED TO RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./929/2021	ANUP KR DAS Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A HOQUE	PP, ASSAM
2	Bail Appln./932/2021	DEB KUMAR Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
3	Bail Appln./933/2021	HUSSAIN ALI Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
4	Bail Appln./976/2021 (PDF COPY), B/O	MD. JOBED ALI AND ANR Versus THE STATE OF ASSAM	MR. M SARANIA MD. S U AHMED MR H MEDHI	PP, ASSAM
MOTION				
5	AB/1180/2021	SUMITA DAS AND ANR Versus THE STATE OF ASSAM	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	PP, ASSAM
6	AB/1184/2021	DILOWAR HUSSAIN Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
7	AB/1209/2021 (PDF COPY), B/O	PRATAP BASUMATARY AND 4 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM
8	AB/1210/2021 (PDF COPY), B/O	SANJAY BASUMATARY AND 4 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
BAIL HEARING (BA)				
9	Bail Appln./709/2021 FIXED	DHARMENDRA SINGH AND ANR. Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
10	Bail Appln./803/2021	ADAM ALI Versus THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL MS L DAS	PP, ASSAM
BAIL HEARING				
11	AB/3566/2020	SMT. MINA KUMARI PEGU DOLEY Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. A KHANIKAR	PP, ASSAM

12	AB/66/2021 FIXED	MADHURJYA SAIKIA Versus THE STATE OF ASSAM	MS RIMPI DUTTA	PP, ASSAM
13	AB/220/2021 FIXED	ANKUR JYOTI BARUA AND ANR Versus THE STATE OF ASSAM	MR. A K AZAD MS. C KALITA	PP, ASSAM
14	AB/422/2021 FIXED	SANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
WITH				
15	AB/632/2021	SADDAM HUSSAIN @ DABBU Versus THE STATE OF ASSAM	MS. M BARMAN MS RUKMINI BARUA MS PADMINI BARUA	PP, ASSAM
16	AB/789/2021 FIXED	MD. ZAKIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. U K BARMAN MD. A. ALI MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM

ORDERS

17	CrI.Rev.P./430/2019 B/O	MD. SANOWAR HUSSAIN SK. Versus MUSSTT. ALEMA KHATUN THE STATE OF ASSAM	MR. I ALAM MR. T SK MS. R R BORAH	MR. A LAL PP, ASSAM
18	I.A.(CrI.)/88/2021 AB 355/2020, BA 339/2020, BA 202/2020(ALL D/O) in Bail Appln./202/2020	Versus DULAL BORA		
19	I.A.(CrI.)/124/2021 AB 807/2021(D/O) in AB/807/2020	PUJA SHARMA Versus THE STATE OF ASSAM AND ANR.	MR. N DEKA MR. M GOGOI	MR. N SHARMA (R2) MS A UPADHAYA (R2) PP, ASSAM
20	I.A.(CrI.)/132/2021 AB 517/2019(D/O) in AB/517/2019	MOHIB UDDIN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/61/2019 B/O	ABINASH KALITA Versus THE INDIAN OIL CORPORATION LTD AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS MR. B K KASHYAP	SC, I O C
2	WP(C)/7811/2019 B/O	BONGSHI DHAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. A MANNAF MD. K ALI	SC, KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM MR J K PARAJULI
3	WITH WP(C)/5968/2019	BIREN BAISHYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A MANNAF MS J BEGUM MD. K ALI	GA, ASSAM MR J K PARAJULI
4	WITH WP(C)/5969/2019	DINESH CHANDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A MANNAF MS J BEGUM MD. K ALI	GA, ASSAM MR J K PARAJULI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

**[CRIMINAL MATTERS AND MATTERS
RELATED TO RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	AB/689/2021 B/O	KALIDAS KAMAN Versus THE STATE OF ASSAM	MR. B GOGOI MR P NAYAK	PP, ASSAM
MOTION				
2	AB/1181/2021	HIRAN BALA KALITA Versus THE STATE OF ASSAM	MR. S K GOSWAMI MR. R SHARMA	PP, ASSAM
3	AB/1182/2021	MD. SIDDIK ALI Versus THE STATE OF ASSAM	MR. A K DUTTA MR. S SUTRADHAR	PP, ASSAM
4	AB/1183/2021	SOFOR ALI @ SABUR ALI Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	PP, ASSAM
5	AB/1186/2021	MAHIR UDDIN AND 9 ORS Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
BAIL HEARING (BA)				
6	Bail Appln./780/2021 FIXED	MINTU KALITA Versus THE STATE OF ASSAM	MR S RAHMAN MR. J ALI MD R ISLAM MR S JAFRI	PP, ASSAM
7	Bail Appln./818/2021 FIXED	MD. SAIFUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MR. A K AHMED MS S BARUAH	PP, ASSAM
8	Bail Appln./821/2021 FIXED	KANKAN TALUKDAR Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
9	Bail Appln./874/2021 FIXED	MD. JULFIKAR ALI @ JULFIKKAR ALI Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
10	Bail Appln./886/2021 FIXED	ABU KALAM AND ANR Versus THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
11	Bail Appln./904/2021 FIXED	AKHIRUL ISLAM SARKAR @ AKHIRUL ISLAM @ RAJ Versus THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM

BAIL HEARING

12	AB/2055/2020 FIXED	POMPA PAITYA @ GARGI PAITYA Versus THE STATE OF ASSAM	MR H MEDHI	PP, ASSAM
13	AB/3494/2020 FIXED	MD. SHIRAJUL HOQUE Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
14	AB/3683/2020	DHANA RAY @ NAGEN CHANDRA RAY AND ANR Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. D GOGOI	PP, ASSAM
15	AB/71/2021 FIXED	AMAN GUHA Versus THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA	PP, ASSAM
16	AB/278/2021 FIXED	NAZRUL HOQUE Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED	PP, ASSAM
17	AB/472/2021 FIXED	MUSSTT SULTANA BEGUM AND ANR Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR S AHMED	PP, ASSAM
18	AB/515/2021 FIXED	BABUL ALI @ APA AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
19	AB/520/2021 FIXED	ANKIT AGRWAL Versus THE STATE OF ASSAM	MR. S CHAMARIA MR. M ALI MR A N SARMAH	PP, ASSAM

ORDERS

20	I.A.(CrI.)/100/2020 BA 2419/2018(D/O), FIXED in Bail Appln./2419/2018	SMTI. NIRODA BORAH Versus THE STATE OF ASSAM AND ANR.	MR. B K SEN MS M DAS	MR. P HAZARIKA MR. H S BORAH PP, ASSAM
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

[CIVIL BENCH - IV, I AND CRIMINAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./805/2021 FIXED	MOIRANGTHEN AMARJIT SINGH AND ANR Versus THE STATE OF ASSAM AND ANR	MR. N J KHATANIAR MR. M K DAS	PP, ASSAM SC, EXCISE DEPTT.
2	Bail Appln./924/2021	TUTU GOGOI @ JITEN GOGOI Versus THE STATE OF ASSAM	MR. J K GOSWAMI MR. S ISLAM MR A HAWARI	SPL PP WILDLIFE FOREST ASSAM
3	Bail Appln./930/2021	AMIR ALI Versus THE STATE OF ASSAM	MD. A A KHAN MR A DAS	PP, ASSAM
<u>MOTION</u>				
4	AB/1167/2021	ABDUL GAFUR Versus THE STATE OF ASSAM	MR. P RAHMAN MR A HAQUE MR S ISLAM	PP, ASSAM
5	AB/1185/2021	AMRIT GOGOI Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
6	Bail Appln./408/2021 (SCANNED COPY OF CASE RECORD), FIXED	SRI CHANDRA VIR Versus THE UNION OF INDIA	MR. S D PURKAYASTHA MR P KATAKI MR S P DAS MR. N DAS	SC, NCB
7	Bail Appln./468/2021 FIXED	MUSTT NAJIMA BEGUM @ NESIMA BEGUM Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
8	Bail Appln./553/2021 FIXED	RAJEEV UPADHYAY Versus THE UNION OF INDIA	M M RAHMAN	SC, NCB
9	Bail Appln./647/2021 FIXED	SEIKH FARID @ SHEKH FARID AND 4 ORS. Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
10	Bail Appln./658/2021	PEMANUL HUSSAIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
11	Bail Appln./697/2021 (SCANNED COPY OF CASE DIARY), FIXED	PRADEEP KUMAR Versus THE STATE OF ASSAM	MR. S KALITA MR. A GANGULY MR P DAS MS V SAIKIA	PP, ASSAM

12	Bail Appln./744/2021 (SCANNED COPY OF CASE RECORD AND STATUS REPORT), FIXED	MD. HUSSAIN AHMED LASKAR Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
13	Bail Appln./769/2021 FIXED	ARIF ALI Versus THE STATE OF ASSAM	MR S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
14	Bail Appln./914/2021 FIXED	MD. ABDUL KALAM AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS L CHOUDHURY	PP, ASSAM
BAIL HEARING				
15	AB/513/2021 FIXED	MD. RAJU AHMED AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
16	AB/537/2021 FIXED	JAMALUDDIN Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
17	AB/760/2021 FIXED	MD. RAJIB ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. N ISLAM MR. M HUSSAIN	PP, ASSAM
18	AB/802/2021 FIXED	REDAUL HUSSAIN KHAN Versus THE STATE OF ASSAM	MR Z KAMAR MR. S U AHMED MR M I NEOG	PP, ASSAM
19	AB/824/2021 FIXED	AYUB ALI Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
	WITH			
20	AB/702/2021	JAKIR ALI Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR B K SINGH	19-04-2021	To	30-04-2021
3)	MR. D BANERJEE	19-04-2021	To	07-05-2021
4)	MR G DAS	20-04-2021	To	27-04-2021
5)	MR. P DAS	20-04-2021	To	27-04-2021
6)	MR A KAKOTI	20-04-2021	To	29-04-2021
7)	MR. L P SHARMA	19-04-2021	To	12-05-2021
8)	MR D K MISHRA	19-04-2021	To	03-05-2021
9)	MR D C K HAZARIKA	25-04-2021	To	27-04-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,27th April 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

[CIVIL BENCH - I & CRIMINAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING</u>				
1	AB/591/2021	ABDUL MAZID SHEIKH Versus THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
2	AB/656/2021	RAKIBUL HUSSAIN @ ROFIKUL ISLAM Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED	PP, ASSAM
3	AB/773/2021 FIXED	RAJU DUTTA Versus THE STATE OF ASSAM	MD A RAHMAN	PP, ASSAM
4	AB/805/2021 FIXED	ASHOK KUMAR Versus THE STATE OF ASSAM	MR G JALAN MS N ROHMAN	PP, ASSAM
5	AB/876/2021 FIXED	KANKAN KALITA AND 2 ORS Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MD R ISLAM MR P K KONCH	PP, ASSAM
6	AB/885/2021 FIXED	MD. AMRAZ UDDIN Versus THE STATE OF ASSAM	MR H DAS MR. P GOGOI MS. D GOGOI	PP, ASSAM
7	AB/900/2021	PULIN PATHAK AND ANR Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY	PP, ASSAM
8	AB/904/2021	DILIP PATHAK AND 4 ORS Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY	PP, ASSAM
9	AB/905/2021 (SCANNED COPY OF C.D.)	MD. LUTFOR ALI Versus THE STATE OF ASSAM	MR. A LAL	MR M AHMED MR Z RAHMAN PP, ASSAM
10	AB/966/2021 FIXED	SUBODH KUMAR Versus THE STATE OF ASSAM	MR T H HAZARIKA Mukesh Sharma MR M CHETIA MR. K ISLAM	PP, ASSAM
11	AB/978/2021 FIXED	HAMID ALI SK AND 2 ORS Versus THE STATE OF ASSAM	MR M CHOUDHURY MR M MONDAL	PP, ASSAM
12	AB/994/2021 FIXED	RAJIB MACHAHARY AND 3 ORS Versus THE STATE OF ASSAM	MR. J PAUL MR. A PAUL	PP, ASSAM
13	AB/1003/2021 FIXED	ANISUL ISLAM Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM

14	AB/1010/2021 FIXED	ABUL HUSSAIN Versus THE STATE OF ASSAM	Mr M U Ahmed MR F HAQUE	PP, ASSAM
15	AB/1013/2021 FIXED	HABEL UDDIN TALUKDAR @ ABELUDDIN Versus THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
16	AB/1106/2021	AKASH ANSARI @ SAMIN ANSARI Versus THE STATE OF ASSAM	MR G JALAN	PP, ASSAM
17	AB/1113/2021	MD. ABDUL KARIM AND 15 ORS Versus THE STATE OF ASSAM	MR. N ISLAM MS TH A DEVI MR. T N SRINIVASAN	PP, ASSAM
18	AB/1138/2021	PRAHLAD BORA AND 3 ORS Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
19	AB/1165/2021	RAJ KUMAR AGARWAL Versus THE STATE OF ASSAM	MR. R K JAIN TRISHNA RAMCHIARY	PP, ASSAM

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